

(P)

Bench No. I

For Hearing

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 16/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3rd July, 2017, 10.30 A.M

| Name of the Company | | Sre Equipment Finance Ltd -Vs- Srei Metaliks Ltd & Ors. | |
|---------------------|--|---|-----------------------------|
| Under Section | | 7 | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |
| 1. | Nita Poddar, FCS SS Choudhury | Srei Equipment Finance limited | Nita Poddar 3/7/2017 |
| 2. | KULDEEP VERMA | RESOLUTION PROFESSIONAL | Kuldeep Verma 03/07/2017 |
| 3. | Rahul Andly, Advocate | Edelweiss ORDER | Rahul Andly 3/7/2017 |

Ld. RP and the Ld. Counsels for the corporate debtor are present.

It was informed by the Ld. Advocate for the corporate debtor that he has prepared a resolution plan and he will submit the resolution plan to RP. Ld. RP has asked for time for conducting the meeting of the CoC. Prayer is allowed.

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List the matter on 13/07/2017 for further order. IRP is directed

to submit the progress report by that date.

Sd/-

(Vijai Pratap Singh)
Member (J)